

(P2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

OA.No. 2725 of 1992

Dated New Delhi, this 4th day of February, 1997.

HONBLE MR K. MUTHUKUMAR, MEMBER (A)

1. Radhey Shyam Swami
S/o Shri O. P. Swami
2. Krishna Chand Swami
S/o Shri O. P. Swami
3. Ram Nath Jat
S/o Shri Dhanna Ram Jat
4. Dhan Singh Meena
S/o Shri Laxman Ram Meena
5. Bajrang Lal Swamy
S/o Shri Gangu Lal Swami
6. Bal Dev
S/o Shri Banshi

... Applicants

Address:

R/o 2474/190, Trinagar
NEW DELHI-45.

By Advocate: Shri Yogesh Sharma, proxy
counsel for Shri V.P. Sharma

versus

Union of India, through

1. The Director General
Telecom Board
Dak Tar Bhawan
aNEW DELHI.
2. The General Manager (Telecom)
Rajasthan Circle
JAIPUR.
3. The D.E.T.
Telecom Department
Sikar
RAJASTHAN.

... Respondents

By Advocate: Shri N. S. Mehta

ORDER (Oral)

Mr K. Muthukumar, M(A)

Heard the learned counsel for the parties.

After arguing the matter for some time, the
learned proxy counsel appearing for the

Contd..2

(13)

applicant prays that he may be allowed to withdraw this application. Accordingly, this application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

dbc